

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA  
UNSTARRED QUESTION NO: 570  
TO BE ANSWERED ON THE 20th JULY, 2018/ASHADHA 29, 1940 (SAKA)

QUESTION  
BANK LOANS DUE TO STATES

**570: SHRI ASHOK MAHADEORAO NETE:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the loans of various Nationalised banks is due on some State Governments;
- (b) if so, the details of such states on which bank loan is due as on date with date of pendency and the reasons therefor;
- (c) the steps taken by the Union Government for recovery of such loans;
- (d) whether some Nationalised banks have filed suits in the courts for recovery of such loans; and
- (e) if so, the details thereof as on date?

**ANSWER**  
**To be answered by**  
**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI SHIV PRATAP SHUKLA)**

(a) to (e): As per data reported by nationalised banks, as on 31.3.2018, no loans of the banks are due on the State Governments.

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